

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/969/2021

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Hafeeza Akhter, Age 38 years, D/o Late Abdul Rehman mir, W/o Mushtaq Ahamad, Resident of Batmaloo, Srinagar.

.....Applicant

(Advocate:- Mr.M Y Bhat)

Versus

1. State of J&K through Chief Secretary to Government of Jammu and Kashmir, Civil Secretariat, Jammu/Srinagar and 2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**